

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	CA/92/441/HDB/2017
COMPANY PETITION/APPLICATION NO.	CA No. 92/441/HDB/2017
NAME OF THE COMPANY	Jainsons Finlease Ltd
NAME OF THE PETITIONER(S)	Jainsons Finlease Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	441

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Manoj Kumar Koyalkar	CS in practice	9948859300	
		m/koyalkar@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard, Shri Manoj Kumar Koyalkar, Ld PCS for the Petitioner, None appeared for the Respondent. RoC Report is still awaited.

Post the case on 20-11-2017.


MEMBER (Judl)